

**IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI**

**COURT-VI**

**Item No. 101  
IB-356/ND/2020**

**IN THE MATTER OF:**

**M/s. SKC Infratech Pvt. Ltd.**

**...PETITIONER**

**Vs.**

**M/s. EOS Hospitality Ltd. &Ors.**

**...RESPONDENT**

**Section**

**Under Section 9 of IBC**

**Order delivered on 27.01.2020**

**Coram:**

**SHRI. P.S.N. PRASAD, HON'BLE MEMBER (JUDICIAL)**

**DR. V.K. SUBBURAJ, HON'BLE MEMBER (TECHNICAL)**

**For the Petitioner/Op.-Creditor :**

**For the Respondent/ Corporate-debtor :**

**ORDER**

No one is present at the time of hearing of the matter, therefore in the interest of justice post the matter to 04.02.2020.

**-sd-**

**(V.K. Subburaj)  
Member (T)**

**-sd-**

**(P.S.N. Prasad)  
Member (J)**